

matter, the Government have sought the opinion of the Solicitor General on the appellate orders passed by the Central Board of Excise & Customs in the cases relating to Messrs. Bird & Co. The question as to whether the Board's orders should be reviewed or not would be decided in the light of the advice that the Government received from the Solicitor General.

(b) and (c). Do not arise.

Re-scheduling of External Debts

- *74. Shri D. C. Sharma:
Shri Madhu Limaye:
Dr. Ram Manohar Lohia:
Shri S. M. Banerjee:
Shri George Fernandes:
Shri Indrajit Gupta:
Shri S. M. Joshi:
Shri Sidheshwar Prasad:
Shri Virendra Kumar Shah:
Shri K. N. Pandey:
Shri Tridib Kumar Chaudhuri:
Shri S. C. Samanta:
Shrimati Tarakeshwari Sinha:
Shri S. K. Taparia:
Shri D. N. Pateria:

Will the Minister of Finance be pleased to state:

(a) whether a request was made to the Aid India Consortium for re-scheduling of India's external debts;

(b) if so, the reaction of the Consortium thereto; and

(c) the decision taken in the matter?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Deas): (a) The Aid India Consortium has been requested to consider debt relief in the context of and as a form of non-project assistance, with a view to increasing the net inflow of aid, making the aid quickly drawable and improving the flexibility in the use of our resources.

(b) and (c). The matter is still under the consideration of the Consortium countries.

विस्तारों की समाप्ति से जुड़

- *75. श्री प्रकाशचौर साहनी :
श्री सुरेशनाथ द्विवेदी :
श्री हेम बक्शा :
श्री विभूति मिश्र :
श्री क० ना० तिचारी :
श्री महापाल सिंह :
श्री स० चं० ताम्बल :
श्री बेबी शंकर शर्मा :
श्री भोकार नाल बेरवा :
श्री सारदा मन्व :
श्री जयु मिश्रवे :
श्री स० मो० बनर्जी :
डा० राम मनोहर लोहिया :
श्री जार्ज फरेन्ड्रीस :
श्री एस० एम० जोशी :
श्री राने :
श्री बाबुराव पटेल :
श्री शिस्तामणि पार्षदही :
श्री सिद्धेश्वर प्रसाद :
श्री रा० बक्शा :
श्री देवकीलालन पाटं.विद्या :
श्री मोहम्मद इनाम :
श्री स० कु० तपूरिया :
श्री पारिडि.गन चौड़ :
श्री चं० चू० देसाई :
श्री काशीनाथ पाण्डेय :
श्री देवराव पाटिल :

क्या योजना मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या कुछ राज्यों में विस्तारों की समाप्ति से जुड़ दी है;

(ख) इस से राज्यों को कितनी वित्तीय हानि होगी; और

(ग) राज्य सरकारों के उपरोक्त निर्णय के केन्द्रीय सरकार द्वारा तक सहमत है?

योजना, क्षेत्रीय विकास, रसायन और उद्योग कल्याण मंत्री (श्री जसवीर लोहिया) : (क) और (ख). एक विवरण क्या कुछ

पर एक बिना गया है। [सु-सकालय में रजा
गया। देखिये संख्या L. T. 372/67].

(ग) मगान राज्य-विषय है, प्रन :
इसके बारे में राज्य सरकारों के निर्णय में
केन्द्रीय सरकार के सहमन होने का प्रश्न
नहीं उठता।

**Fertilizers and Chemicals Travancore
Ltd., Alwaye**

*76. Shri Vasudevan Nair:
Shri C. Janardhanan:
Shri P. C. Adichan:
Shri George Fernandes:
Shri Madhu Limaye:
Shri J. H. Patel:

Will the Minister of Petroleum and
Chemicals be pleased to state:

(a) whether all the plants of the
Fertilizers and Chemicals Travancore
Ltd., Alwaye have been closed
down recently as their working has
been affected by increased salinity
in the Periyar water;

(b) if so, the steps taken to ensure
adequate supply of fresh water to
the plants from the Periyar river;
and

(c) the loss of production due to
the closure of the plants?

The Minister of Planning, Petroleum
and Chemicals and Social Welfare
(Shri Asoka Mehta): (a) Plants were
either closed down or were running
at low load from April beginning to
18th April, 1967.

(b) To tide over immediate diffi-
culty temporary letting out of water
from hydel reservoirs has been ordered
by the State Government. A
permanent solution can be found only
if the proposed Edamalayar Scheme
is executed.

(c) Rs. 6.00 lakhs.

Fertiliser Factory at Trombay

*77. Shri K. N. Pandey: Will the
Minister of Petroleum and Chemicals
be pleased to state:

(a) whether it is a fact that due
to some technical fault, the Fertiliser
factory at Trombay is running at a
loss; and

(b) if so, the steps taken to make
it a profitable enterprise?

The Minister of Planning, Petro-
leum and Chemicals and Social Wel-
fare (Shri Asoka Mehta): (a) Yes, Sir.

(b) Fertilizer Corporation of India
Ltd. is examining various proposals
to improve the present capacity of the
plant, and are in contact with the sup-
plier of the plant to find a solution.

**Reorganisation of Customs Depart-
ment**

*78. Shri N. K. Sanghi:
Shri Ramachandra Veerappa:
Shri M. Rampure:
Shri Ebrahim Sulaiman Salt:
Shri Ram Kishan Gupta:
Shri Y. A. Prasad:

Will the Minister of Finance be
pleased to state:

(a) whether the Study Team on
the reorganisation of the Customs
Department which was appointed
by Government in March, 1966, has
submitted its report; and

(b) if so, the main recommenda-
tions made by the Team?

The Minister of State in the Ministry
of Finance (Shri K. C. Pant): (a)
The Customs Study Team submitted
Part I of its report relating to clear-
ance of cargo on the 4th April, 1967.
It is understood that the Team ex-
pects to submit the rest of its report
shortly.

(b) A statement giving the infor-
mation in so far as it relates to the
first part is laid on the Table of the
House. [Placed in Library. See No.
LT-373/67].